

in collaboration with the Fashion Institute of Technology, New York. The Institute is to be registered as an autonomous society, the Memorandum of Association of which has been prepared and the constitution of the governing body has been decided. The members designate of the governing body met in Delhi on 6-11-1985 and approved the Memorandum of Association which has been filed with the Registrar of Societies for registration. A draft project report for UNDP Assistance has also been prepared and sent to the concerned authorities.

Excise Duty Pending Against Hindustan Lever Ltd. and Gestetners Ltd.

982. SHRI V. SOBHANADREESWARA
RAO :

SHRI MANIK REDDY :

Will the Minister of FINANCE be pleased to state :

(a) The details of the excise duty pending realisation against various units of the Hindustan Lever Ltd. and the Gestetners Ltd.;

(b) since when it is pending; and

(c) the time by which the excise duty is likely to be realised from time ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Production and Export of Aluminium

983. SHRI V. SOBHANADREESWARA RAO : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the country is likely to emerge as a surplus producer of aluminium in the Seventh Five Year Plan;

(b) the production of aluminium during Sixth Five Year Plan and the production target for Seventh Five Year Plan;

(c) whether India is already exporting aluminium, if so, to which countries;

(d) whether Government have identified

new markets for export or carried out a survey for diversifying use of aluminium in the country to ensure that higher production is not wasted; and

(e) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : (a) Yes, Sir.

(b) The production of aluminium during the Sixth Five Year Plan was as under :—

Year	(Figures in Tonnes)
1980-81	199,018
1981-82	206,763
1982-83	308,146
1983-84	220,216
1984-85	276,492

The domestic production of aluminium during the Seventh Five Year Plan is likely to be as under :—

Year	(Figures in Tonnes)
1985-86	280,000
1986-87	289,000
1987-88	393,000
1988-89	483,000
1989-90	499,000

(c) Yes, Sir. India has been exporting small quantities of aluminium in the form of conductors, foils, powder and other semi-finished and finished products to some countries in the Middle East and South East Asia, Nepal, Bangladesh, Sri Lanka and on occasions to African and Western countries also.

(d) and (e). The cost of production of aluminium in India is not competitive with the aluminium exporting countries

because of high cost of power and other input materials in India. On the other hand, the per capita consumption of aluminium in India is very little (0.4 kg) as compared to over 20 kg in the developed countries. There is a great scope for development and diversification in the new uses of aluminium. It is hoped that the surplus position of aluminium will last for only a few years with the anticipated increase in demand. Government have constituted a High Power Action Group for Promotion of Aluminium in Transport Sector and have also constituted a Development Council for Aluminium. Moreover, the licencing policy for aluminium semi-fabrications has also been liberalised.

Building up of Raw Jute Stocks in West Bengal by Private Jute Mills

934. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have issued orders making it obligatory for all private jute mills to build up raw jute stocks to the prescribed levels within a stipulated period;

(b) if so, the details of Government orders and the progress of purchases so far made by the jute mills in West Bengal to build up stocks; and

(c) the steps, if any taken/proposed against those private jute mills who have failed to build up stocks to achieve the prescribed inventory level ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir.

(b) and (c). A statement is given below.

Statement

In order to arrest declining trend in raw jute prices, an Order dated 6-9-1985 was issued by Jute Commissioner under Clause 9A of Jute (Licensing and Control) Order, 1961 on 54 working private sector jute mills, directing them to make their purchases of raw jute in such a manner as

to ensure raising of their individual inventory of raw jute equivalent to six weeks and ten weeks consumption requirements by 30-9-85 31-10-85 and respectively. On a review of latest situation, time limit for building up ten weeks' stock level has been extended by an Order 31-10-85 and mills have been directed to ensure that their stocks do not go below ten weeks' level upto 30-11-85.

The performance of 44 mills based in West Bengal, to whom the above order is applicable, is as under :—

Raw Jute Stocks	No. of Mills
(a) Ten weeks above.	30
(b) Six weeks and above but below ten weeks.	6
(c) Five weeks and above but below six weeks	3
(d) Below five weeks.	5
Total :	44

As a punitive measure, Jute Commissioner debarred 15 defaulting mills from B. Twill quota allocation for the month of November, 1985. With-holding of B. Twill quota allocation has had a salutary effect and there has recently been a perceptible improvement in stock-building efforts by defaulting mills. Recently, the staff of Jute Commissioner physically verified the stock reports of 6 mills for checking accuracy thereof and in all these cases the reports have been found to be in order. The Jute Commissioner is keeping a continuous watch over the situation.

Implementation of Directives Regarding Recruitment of Minorities in Nationalised Bank

985. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FINANCE be pleased to refer to the 15-Point directives issued by the former Prime Minister late Mrs. Indira Gandhi on 11 May, 1983 for giving special consideration to recruitment from minority communities in nationalised banks and to state :

(a) whether Government have taken